GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.†3694 TO BE ANSWERED ON THE 22ND DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

ATTACKS ON JOURNALISTS

†3694. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attacks on journalists have been reported in the country;

(b) if so, the details thereof;

(c) whether the Government has any proposal to bring a legislation new law to provide security to the journalists;

(d) if so, the details thereof and the salient features of the said proposal; and

(e) the time by which such legislation is likely to be enacted?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): National Crime Records Bureau (NCRB) has started collecting data on attack on media persons under grievous hurt since 2014. Data on attack on journalists is not maintained separately. As per available data, a total of 113 cases were registered and 30 persons were arrested under attack on media person (grievous hurt) during 2014. A State-wise statement is enclosed at Annexure.

(c) to (e) : Ministry of Home Affairs has no such proposal on the issue.

Page 1 of 1 of Annexure L.S.U.S.Q.NO.3694 FOR 22.12.2015

<u>State/UT wise cases registered and persons arrested under attack on media</u> persons (grievous hurt) during 2014 (provisional)

| SI.No. | State/UT | Cases Registered | Persons Arrested |
|--------|-------------------|------------------|------------------|
| 1 | Andhra Pradesh | 4 | 1 |
| 2 | Arunachal Pradesh | 0 | 0 |
| 3 | Assam | 2 | 0 |
| 4 | Bihar | 22 | 3 |
| 5 | Chhattisgarh | 0 | 0 |
| 6 | Goa | 0 | 0 |
| 7 | Gujarat | 3 | 4 |
| 8 | Haryana | 0 | 0 |
| 9 | Himachal Pradesh | 0 | 0 |
| 10 | Jammu & Kashmir | 0 | 0 |
| 11 | Jharkhand | 3 | 0 |
| 12 | Karnataka | 0 | 0 |
| 13 | Kerala | 0 | 0 |
| 14 | Madhya Pradesh | 7 | 10 |
| 15 | Maharashtra | 5 | 6 |
| 16 | Manipur | 0 | 0 |
| 17 | Meghalaya | 0 | 0 |
| 18 | Mizoram | 0 | 0 |
| 19 | Nagaland | 0 | 0 |
| 20 | Odisha | 1 | 0 |
| 21 | Punjab | 0 | 0 |
| 22 | Rajasthan | 0 | 0 |
| 23 | Sikkim | 0 | 0 |
| 24 | Tamil Nadu | 0 | 0 |
| 25 | Telangana | 0 | 0 |
| 26 | Tripura | 2 | 2 |
| 27 | Uttar Pradesh | 63 | 4 |
| 28 | Uttarakhand | 1 | 0 |
| 29 | West Bengal | NA | NA |
| | Total (State) | 113 | 30 |
| 30 | A & N Islands | 0 | 0 |
| 31 | Chandigarh | 0 | 0 |
| 32 | D & N Haveli | 0 | 0 |
| 33 | Daman & Diu | 0 | 0 |
| 34 | Delhi | 0 | 0 |
| 35 | Lakshadweep | 0 | 0 |
| 36 | Puducherry | 0 | 0 |
| | Total (UTs) | 0 | 0 |
| | Total (All India) | 113 | 30 |

Source : Monthly Crime Statistics

N.A. stands for data is not received from the State.

Andhra Pradesh & Telangana were carried out from erstwhile Andhra Pradesh.
